

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17

C.S.A. No. 221/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Vinaditya Trading Company Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
17	Rushil Arya i/b alw Ajit Tawar i/b Abid & Co.	Advocate Authorized Representative	<u>Arya</u> ...

ORDER

CSA No. 221/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 01.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)